

ITEM NO.802

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 395/2022

FOUNDATION FOR MEDIA PROFESSIONALS

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 09-10-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Ms. Vrinda Bhandari, Adv.
Mr. Gautam Bhatia, Adv.
Mr. Abhinav Sekhri, Adv.
Mr. Tanmay Singh, Adv.
Ms. Radhika Roy, Adv.
Ms. Gayatri Malhotra, Adv.
Mr. Rahul Narayan, AOR

For Respondent(s)
Mr. Mukesh Kumar Maroria, AOR
Mr. Ravi Bhushan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 07th November, 2023.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER